

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Kolkata Circuit Bench

I.A. Nos. 292 of 2013, 293 of 2013 & 294 of 2013 in
DFR No. 1340 of 2013

Dated : 8th October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. Appellant (s)

Versus

**West Bengal Electricity
Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. Debnath Ghosh
Mr. Shoanak Mitra
Mr. S. Mitra for DPSC

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Pratik Dhar

ORDER I.A. Nos. 293 of 2013 & 292 of 2013

This is an Application being I.A. No. 293 of 2013 for condonation of delay. There is 89 days delay in filing the Appeal as against the main order dated 14th February, 2013.

It is stated in the Application for condonation of delay that the Applicant filed a Review Petition before the State Commission and the same was dismissed on 08.05.2013 and that thereafter, Appeal was prepared and filed along with the Application for condonation of delay and that was how the delay was caused.

Though the review has been dismissed on 8th May, 2013, it is noticed that the Appeal has been filed only on 4th July, 2013. No proper reasons have been given for delay between 8th May, 2013 to 4th July, 2013. However, we deem it appropriate to condone the delay by imposing costs on the Applicant.

There is also another Application being I.A. No. 292 of 2013 for condonation of 10 days delay in refiling the Appeal.

In view of above facts, we think it fit to condone the delay, as prayed in both the Applications, on payment of Rs. 50,000/- as costs payable to charitable organization "Blind Persons' Association, 6-B, Panchanantala Road, Second Floor, Kolkata-700029" on or before 23rd October, 2013.

A copy of this order be also sent to the above organization. With the above observation, I. A. Nos. 293 of 2013 & 292 of 2013 are disposed of.

The Registry is directed to number the Appeal and post it for Admission on **12th November, 2013** before the Principal Bench, New Delhi after verification of the compliance of this order.

(Rakesh Nath)
Technical Member
rkt

(Justice M. Karpaga Vinayagam)
Chairperson